

Name of the Corporate Debtor: Future Enterprises Limited; Date of Commencement of CIRP: 07-03-2023; List of Creditors as on: 08-01-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	2025	595886888	2025	586769433	0.43		9117455		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	18	67309673110	18	67284583761	48.75		25089349		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	14	99646005290	12	68118819074	49.35		31527186216		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	45	26262242	43	22666305	0.02		386705	3209232	Annexure 6
7	Operational creditors (Government Dues)	8	700513547	2	567188167	0.41			133325380	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	200	3612108433	178	1450531261	1.05		131739106	2029838066	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		2310	171890449510	2278	138030558001	100.00		31693518831	2166372678	